

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 224

Company Appeal-175/ND/2022

IN THE MATTER OF:

Income Tax Officer, Ward 25(3), New Delhi ... Applicant/Petitioner

Versus

Registrar of Companies, Delhi & Ors. (M/S ... Respondent
Trisha Global Impex Pvt. Ltd.)

Under Section: 252

Order delivered on 05.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant/ : Sr. Adv. Puneet Rai, Adv. Rishabh Nangia, Adv.
Income Tax Ashvini Kumar, Adv. Nikhil Jain

Department

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

It is already 4:35 pm, the hearing is deferred to 31.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)